

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 4236 TO BE ANSWERED ON 20.12.2024

Availability and Affordability of Fertilizers

4236: SHRI KANWAR SINGH TANWAR:
SMT. SMITA UDAY WAGH:
SMT. SHOBHANABEN MAHENDRASINH BARAIYA:
SHRI ALOK SHARMA:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has taken any specific measures to increase domestic production and supply of fertilizers in the country and if so, the details thereof, State-wise, particularly in Uttar Pradesh;
- (b) the details of the Government schemes to address the challenges faced by farmers with regard to availability and affordability of fertilizers in the present agricultural scenario;
- (c) the role of public-private partnership in Government's strategy to increase fertilizer production and ensure stable supply for agricultural requirements and the manner in which these partnerships would benefit the farmers especially in underserved areas including the expected outcome for agricultural productivity and farmer's livelihood;
- (d) the steps taken by the Government to increase self-sufficiency in the fertilizer industry under the Aatmanirbhar Bharat scheme;
- (e) the funds allocated and spent to ensure availability of fertilizers to farmers at affordable prices through subsidy schemes; and
- (f) the details of usage of technique and digitalization to strengthen the fertilizer supply chain?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) & (d): With regard to Urea, the Government had announced New Investment Policy (NIP) – 2012 on 2nd January, 2013 and its amendment on 7th October, 2014 to facilitate fresh investment in the urea sector and to make India self-sufficient in the urea sector. Total 6 new urea units have been set up under NIP-2012 which includes 4 urea units set up through Joint Venture Companies (JVC) of nominated PSUs and 2 urea units set up by the private companies. The units set up through JVC are Ramagundam urea unit of Ramagundam Fertilizers and Chemicals Ltd (RFCL) in Telangana and 3 urea units namely Gorakhpur, Sindri and Barauni of Hindustan Urvarak & Rasayan Limited (HURL) in Uttar Pradesh, Jharkhand and Bihar,

respectively. The units set up by private companies are Panagarh urea unit of Matix Fertilizers and Chemicals Ltd. (Matix) in West Bengal; and Gadepan-III urea unit of Chambal Fertilizers and Chemicals Ltd. (CFCL) in Rajasthan. Each of these units has installed capacity of 12.7 Lakh Metric Tonne per annum (LMTPA). These units are highly energy efficient as they are based on latest technology. Therefore, these units have together added urea production of 76.2 LMTPA thereby total production urea production capacity has increased from 207.54 LMTPA during 2014-15 to 283.74 LMTPA at present.

In addition, the Government also notified the New Urea Policy (NUP) – 2015 on 25th May, 2015 for the existing 25 gas-based urea units with one of the objectives of maximizing indigenous urea production. The NUP-2015 has led to additional production of urea by 20-25 LMTPA as compared to the production during 2014-15.

These steps together have facilitated increase of Urea production from level of 225 LMT per annum during 2014-15 to a record Urea Production at 314.07 LMT during 2023-24.

With regard to P&K Fertilizers, the Government has implemented Nutrient Based Subsidy Policy w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the policy, a fixed amount of subsidy, decided on annual/bi-annual basis, is provided on notified P&K fertilizers depending on their nutrient content. The P&K sector is decontrolled and the fertilizer companies manufacture/import fertilizers as per the market dynamics. To enhance the domestic production and supply of fertilizers in India, the Government has notified Potash derived from Molasses (PDM) which is 100% indigenously manufactured fertilizer under Nutrient based subsidy (NBS) scheme.

The details of production of fertilizers in the country during last three years are given below:-

Years	(In LMT)	
	Urea	P&K
2021-22	250.72	185.23
2022-23	284.94	200.35
2023-24	314.07	189.26

The availability of fertilizers i.e. Urea, DAP, MOP and NPKS during the current Rabi 2024-25 and Kharif 2024 season State-wise including Uttar Pradesh is as per **Annexure-I**.

(b): Under the Urea Subsidy Scheme, Urea is provided to the farmers at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg bag of urea is Rs.242 per bag (exclusive of charges towards neem coating and taxes as applicable). The difference between the delivered cost of urea at farm gate and net market realization by the urea units is given as subsidy to the urea manufacturer/importer by the Government of India. Accordingly, all farmers are being supplied urea at the subsidized rate.

Under Nutrient Based Subsidy (NBS) scheme, subsidy is fixed keeping in view international prices of key fertilizers & raw materials and fluctuations, if any, are subsumed while fixing NBS rates for P&K fertilizers annually / bi-annually. During Kharif 2024, the subsidy per MT in respect of DAP was ₹21676 whereas during Rabi 2024-25, the subsidy per MT in respect of DAP has been fixed at ₹21911. In addition, in order to ensure smooth availability of DAP at affordable prices to farmers, Government has provided special packages on DAP over and above the NBS subsidy rates on need basis. In 2024-25, the Government has approved one-time special package on DAP beyond the NBS rates on actual PoS (Point of Sale) sale of DAP for the period from 01.04.2024 till 31.12.2024 @ ₹ 3500 per MT to the P&K fertilizer companies with approximate financial implication of ₹2625 crores to ensure sustainable availability of DAP at affordable prices to the farmers and support the agriculture sector and related activities and strengthen food security scenario in the country.

Further, the following steps are taken by the Government every season for ensuring timely and adequate supply of fertilizers in the country:

- i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers.
- ii. On the basis of requirement projected, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- iii. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- iv. Regular Weekly Video Conference is conducted jointly by DA&FW and D/o Fertilizers with State Agriculture Officials and corrective actions are taken to dispatch fertilizers as indicated by the State Governments.
- v. The gap between demand (requirement) and production of fertilizers is met through imports. The import for the season is also finalized well in advance to ensure timely availability.

(c): Presently, there are no such specific public-private partnerships.

(e): The funds allocated and spent to ensure availability of fertilizers to farmers at affordable prices through subsidy schemes during 2023-24 are as below:

(Rs. In Crore)

Scheme	Allocation	Expenditure
P&K Fertilizers	65,200.00	65,199.57
Urea	1,30,221.00	1,30,220.93
MDA for Organic Fertilizers	5.00	0.00
Total	1,95,426.00	1,95,410.51

(f): Integrated Fertilizer Management System (iFMS) successfully launched in June 2016, is a comprehensive, all inclusive system covering all functionalities in the fertilizer distribution system including supply chain. The Integrated Fertilizer Management System (iFMS) has multiple modules and an Urvarak dashboard for fertilizer monitoring, supply and availability of fertilizers across the country. The access to Urvarak Dashboard has been given all State/ UTs Governments, through respective logins. The subsidized fertilizers are being sold at Fertilizers retail shop through iFMS integrated Point of Sale (PoS) devices. The buyers are identified through Aadhar based authentication.

26	Odisha	1.85	0.48	1.89	0.56	1.33	0.70	0.18	0.43	0.21	0.22
27	Puducherry	0.09	0.04	0.05	0.04	0.02	0.01	0.00	0.01	0.01	0.00
28	Punjab	15.00	9.93	11.44	8.24	3.20	4.50	4.30	3.58	3.20	0.38
29	Rajasthan	15.00	11.05	12.16	10.14	2.03	3.00	2.83	3.24	2.93	0.31
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	6.00	3.56	5.05	3.24	1.81	1.30	0.76	1.17	0.80	0.38
32	Telangana	9.80	4.28	6.03	2.11	3.91	1.50	0.78	1.10	0.62	0.49
33	Tripura	0.10	0.03	0.11	0.03	0.09	0.01	0.00	0.02	0.00	0.01
34	Uttarakhand	1.03	0.44	0.63	0.41	0.22	0.15	0.12	0.27	0.18	0.09
35	Uttar Pradesh	39.00	17.16	27.92	14.78	13.14	15.00	12.16	11.66	9.64	2.01
36	West Bengal	8.20	3.31	6.38	2.57	3.82	1.75	0.84	1.30	0.87	0.43
ALL INDIA		186.89	98.66	142.11	85.59	56.51	52.05	38.53	43.83	34.32	9.51
1. Primary Indicator of comfortable availability: Availability > Requirement											
2. Secondary Indicator of comfortable availability: Availability > Sales											

S. No	STATE	MOP					NPKS				
		REQUIREMENT FOR RABI 2024-25	PRO-RATA REUIREMENT TILL 16.12.2024	AVAILABILITY TILL 16.12.2024	DBT SALES TILL 16.12.2024	CLOSING STOCK TILL 16.12.2024	REQUIREMENT FOR RABI 2024-25	PRO-RATA REUIREMENT TILL 16.12.2024	AVAILABILITY TILL 16.12.2024	DBT SALES TILL 16.12.2024	CLOSING STOCK TILL 16.12.2024
1	Andaman and Nicobar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	0.80	0.43	1.05	0.41	0.64	9.00	4.40	7.50	4.66	2.84
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	0.28	0.16	0.20	0.06	0.13	0.35	0.20	0.22	0.12	0.11
5	Bihar	1.15	0.85	1.81	0.91	0.90	4.00	3.19	3.49	2.42	1.08
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	0.15	0.09	0.34	0.05	0.28	0.60	0.38	0.52	0.15	0.37
8	Dadra and Nagar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.00
12	Gujarat	0.64	0.43	0.67	0.41	0.26	4.00	2.39	3.92	2.83	1.08
13	Haryana	0.30	0.13	0.39	0.13	0.26	1.20	0.70	0.74	0.61	0.13
14	Himachal Pradesh	0.03	0.02	0.02	0.00	0.01	0.21	0.12	0.16	0.09	0.07
15	Jammu and kashmir	0.13	0.03	0.04	0.01	0.03	0.02	0.01	0.00	0.00	0.00
16	Jharkhand	0.03	0.02	0.03	0.01	0.02	0.30	0.25	0.31	0.16	0.15
17	Karnataka	0.65	0.31	1.18	0.43	0.75	6.30	2.41	6.93	3.66	3.27
18	Kerala	0.40	0.23	0.49	0.28	0.21	0.60	0.32	0.62	0.43	0.18
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	0.60	0.35	0.92	0.44	0.48	6.00	4.02	5.42	4.40	1.02
21	Maharashtra	1.00	0.36	1.34	0.42	0.92	12.00	5.08	9.30	4.89	4.42
22	Manipur	0.02	0.01	0.00	0.00	0.00	0.02	0.01	0.00	0.00	0.00
23	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	0.25	0.07	0.36	0.06	0.30	0.75	0.20	0.79	0.22	0.57
27	Puducherry	0.01	0.00	0.01	0.00	0.01	0.04	0.02	0.05	0.02	0.02
28	Punjab	0.50	0.33	0.54	0.22	0.32	1.50	1.25	1.00	0.79	0.21
29	Rajasthan	0.10	0.06	0.16	0.10	0.07	1.50	1.34	1.67	1.43	0.24
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	1.20	0.64	1.16	0.54	0.63	6.00	3.34	3.73	2.47	1.26
32	Telangana	0.70	0.33	0.59	0.19	0.40	7.00	3.17	4.60	2.26	2.34
33	Tripura	0.02	0.00	0.05	0.01	0.04	0.01	0.00	0.02	0.01	0.01
34	Uttarakhand	0.05	0.04	0.06	0.01	0.05	0.20	0.13	0.10	0.08	0.02
35	Uttar Pradesh	1.25	0.95	1.65	0.98	0.67	8.50	7.02	7.20	5.86	1.34
36	West Bengal	1.70	0.81	1.77	0.69	1.08	7.00	4.21	5.31	2.88	2.43
	ALL INDIA	11.95	6.66	14.84	6.37	8.47	77.10	44.15	63.60	40.43	23.16

STATE WISE FERTILIZERS POSITION FOR KHARIF 2024

(FIG. IN LMT)

S.No	STATE	UREA				DAP			
		REQUIREMENT	AVAILABILITY	SALES	CLOSING STOCK	REQUIREMENT	AVAILABILITY	SALES	CLOSING STOCK
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.01	0.00	0.00	0.00	0.00
2	Andhra Pradesh	6.50	8.72	6.32	2.40	2.30	2.54	2.01	0.52
3	Arunachal Pradesh	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00
4	Assam	1.63	2.60	1.93	0.67	0.36	0.40	0.26	0.14
5	Bihar	9.87	14.01	10.41	3.60	2.50	2.58	1.78	0.80
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	6.50	8.63	7.20	1.44	3.40	3.13	2.89	0.29
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.08	0.22	0.18	0.04	0.01	0.02	0.02	0.00
11	Goa	0.01	0.01	0.01	0.00	0.01	0.00	0.00	0.00
12	Gujarat	11.85	13.13	10.73	2.40	3.50	3.22	2.61	0.61
13	Haryana	10.30	14.04	10.05	3.98	3.20	3.14	2.60	0.54
14	Himachal Pradesh	0.34	0.46	0.35	0.12	0.01	0.02	0.01	0.01
15	Jammu and Kashmir	0.78	1.13	0.75	0.39	0.24	0.28	0.17	0.11
16	Jharkhand	1.65	2.63	2.02	0.60	0.65	0.55	0.42	0.12
17	Karnataka	10.75	15.13	11.55	3.58	3.90	4.38	3.87	0.58
18	Kerala	0.54	0.73	0.52	0.21	0.10	0.13	0.10	0.03
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	15.38	23.06	17.57	5.49	8.57	6.78	5.75	1.05
21	Maharashtra	13.73	21.67	15.54	6.14	5.00	4.63	3.96	0.82
22	Manipur	0.16	0.13	0.10	0.02	0.02	0.01	0.01	0.00
23	Meghalaya	0.02	0.03	0.03	0.00	0.01	0.00	0.00	0.00
24	Mizoram	0.07	0.11	0.10	0.01	0.01	0.00	0.00	0.00
25	Nagaland	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00
26	Odisha	4.20	6.01	4.75	1.26	2.16	2.02	1.79	0.24
27	Puducherry	0.08	0.08	0.07	0.01	0.01	0.01	0.01	0.00
28	Punjab	11.50	21.02	17.27	3.75	3.60	3.74	2.75	0.98
29	Rajasthan	11.20	14.94	10.58	4.36	5.50	4.11	3.57	0.54
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	4.91	6.35	4.43	1.93	1.40	1.46	1.01	0.44
32	Telangana	10.40	12.89	9.66	3.23	2.40	2.53	2.17	0.35
33	Tripura	0.08	0.19	0.07	0.11	0.03	0.01	0.01	0.00
34	Uttarakhand	1.00	1.54	1.29	0.25	0.15	0.29	0.16	0.14
35	Uttar Pradesh	38.00	52.50	39.00	13.51	9.05	10.43	7.02	3.41
36	West Bengal	5.60	10.13	6.64	3.51	1.80	1.62	1.13	0.49
ALL INDIA		177.12	252.10	189.12	63.02	59.87	58.08	46.12	12.23

STATE WISE FERTILIZERS POSITION FOR KHARIF 2024

S.No	STATE	MOP				NPKS			
		REQUIREMENT	AVAILABILITY	SALES	CLOSING STOCK	REQUIREMENT	AVAILABILITY	SALES	CLOSING STOCK
1	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	0.70	1.11	0.69	0.43	7.00	9.84	5.88	3.99
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	0.19	0.36	0.28	0.09	0.20	0.34	0.19	0.15
5	Bihar	0.35	0.78	0.33	0.45	2.00	4.06	2.12	1.94
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	0.58	0.84	0.59	0.25	1.20	2.20	1.80	0.35
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.00	0.00	0.00	0.00	0.03	0.02	0.02	0.00
12	Gujarat	0.35	0.64	0.26	0.38	3.00	5.68	3.86	1.83
13	Haryana	0.30	0.56	0.26	0.30	0.50	0.77	0.34	0.43
14	Himachal Pradesh	0.01	0.02	0.01	0.01	0.16	0.19	0.13	0.06
15	Jammu and Kashmir	0.09	0.10	0.07	0.04	0.02	0.01	0.00	0.00
16	Jharkhand	0.03	0.04	0.02	0.02	0.35	0.66	0.50	0.17
17	Karnataka	1.30	1.89	1.24	0.67	9.90	17.06	12.17	4.81
18	Kerala	0.42	0.50	0.38	0.12	0.77	0.96	0.61	0.35
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	0.45	1.05	0.44	0.60	2.50	7.09	4.73	2.33
21	Maharashtra	1.30	2.23	1.13	1.10	18.00	24.98	18.34	6.48
22	Manipur	0.02	0.01	0.01	0.00	0.00	0.01	0.01	0.00
23	Meghalaya	0.00	0.00	0.00	0.00	0.01	0.00	0.00	0.00
24	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	0.60	0.71	0.55	0.16	2.00	3.05	2.42	0.64
27	Puducherry	0.01	0.01	0.00	0.00	0.04	0.06	0.03	0.03
28	Punjab	0.50	0.69	0.34	0.35	1.00	1.03	0.44	0.59
29	Rajasthan	0.11	0.15	0.08	0.07	0.75	1.66	0.99	0.68
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	1.04	1.11	0.74	0.37	4.54	5.57	3.54	2.03
32	Telangana	0.60	0.74	0.48	0.25	10.00	11.22	8.55	2.69
33	Tripura	0.01	0.06	0.01	0.05	0.03	0.03	0.02	0.01
34	Uttarakhand	0.03	0.07	0.01	0.05	0.20	0.14	0.09	0.05
35	Uttar Pradesh	0.47	1.53	0.48	1.05	6.00	6.80	3.42	3.40
36	West Bengal	0.80	1.41	0.89	0.52	4.00	8.20	5.28	2.93
ALL INDIA		10.26	16.60	9.27	7.33	74.19	111.66	75.46	35.94
